

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**Sri Anil Kishore Yadav, IPS,
Director,
Central Academy for Police Training (CAPT),
Kanhasaiya, P.O. Kokta
Bhopal, Madhya Pradesh – 462022.**

No. 505/Admin.(Services)/2024 Dated: Allahabad: September 27, 2024.

Subject:- Nomination for 03 Days Orientation Programmes on New Criminal Laws (NCLs), at CAPT, Bhopal, Scheduled in the month of October, 2024.

Sir,

With reference to Academy's letter no. 48/TRG/NCL-Judges/CAPT/BPL/2024-25 dated 15.07.2024, on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate Judicial Officers whose names are mentioned in the **Chart-'X'** below for participation in the 03 Days Orientation Programmes on New Criminal Laws (NCLs) at Central Academy for Police Training (CAPT), Bhopal, scheduled to be held in the month of **October, 2024** (in 04 different schedules).

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

**Encl:- As above.
(Chart-'X')**

**sd/-
(Surender Kumar)
Registrar (J) (Services)
"For Registrar General"**

No. 505(i)/Admin.(Services)/2024 Dated: Allahabad: September 27, 2024.

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of Uttar Pradesh, Lucknow for information.
2. All the **concerned** District & Sessions Judges with the request to kindly inform the nominated judicial officers of their respective Judgeship accordingly. You are further requested to direct the nominated officers of your respective Judgeship to send following details in regard of themselves at email ID: adindoor-capt@bprd.nic.in

S.NO.	Name of Officer	Rank	Contact No.	Email ID.

3. In case of any assistance, the nominated Judicial Officers may contact **Sh. Prakash Chandra Badolia**, Asst. Director-7070358949, **Sh. Atullah Siddiqui**-9425675248, **Sub-Inspector Mamta**-9343071545 and **CAPT Control Room**-0755-2706000.

**Encl:- As above.
(Chart-'X')**

**sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"**

Chart-'X'				
S.N.	Name of the Course	Schedule of the Course	Details of the Officers	
			<u>Additional District & Sessions Judges</u>	
1.	30 th Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers.	03.10.2024 to 05.10.2024	S. N.	Name of the Officers (Sri/Sushri/Smt./Dr.)
			1.	Brahmatej Chaturvedi , Spl. Judge (E.C. Act), Mathura
			2.	Sandeep Gupta-II , Spl. Judge (SC/ST Prevention of Atrocity Act), Moradabad.
			3.	Sarvesh Kumar Pandey-II , Additional District & Sessions Judge, Firozabad.
			4.	Dhruva Rai , Additional District & Sessions Judge, Mahoba.
			5.	Dinesh Tiwari , Spl. Judge (E.C. Act), Agra.
			<u>Civil Judge (Senior Division)</u>	
			1.	Vikas Kumar Verma , A.C.J.M. (Railway), Chandauli.
			2.	Satish Kumar Magan , Civil Judge (S.D.), Ayodhya.
			3.	Divya Chaudhary , Civil Judge (S.D.), Jhansi.
			4.	Anisha , Civil Judge (S.D.), Rai Bareli.
			5.	Priya Saxena , A.C.J.M., (Ayodhya Prakaran), Lucknow.
			2.	31 st Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers.
1.	Dev Kant Shukla , Spl. Judge (SC/ST, Prevention of Atrocity Act), Varanasi.			
2.	Mahesha Nand Jha , Spl. Judge (SC/ST, Prevention of Atrocity Act), Pilibhit.			
3.	Ajay Srivastava , Spl. Judge (E.C. Act), Azamgarh.			
4.	Pallavi Agarwal , Additional District & Sessions Judge, Mathura.			
5.	Abhinitam Upadhyay , Spl. Judge (SC/ST, Prevention of Atrocity Act), Farrukhabad.			
<u>Civil Judge (Senior Division)</u>				
1.	Anshuman Dhunna , Civil Judge (S.D.), Bijnor.			
2.	Shivani Tyagi , A.C.J.M., Gautambuddaha Nagar.			
3.	Nitivan Nigam , Addl. Civil Judge (S.D.)/A.C.J.M., Pryagraj.			
4.	Abhishek Tripathi-I , Civil Judge (S.D.), Hamirpur.			
5.	Anupam Dixit , Addl. Civil Judge (S.D.)/A.C.J.M., Mathura.			
3.	32 nd Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers.	17.10.2024 to 19.10.2024		
			1.	Ifraque Ahmad , Additional District & Sessions Judge, Firozabad.
			2.	Pawan Kumar Sharma-I , Spl. Judge (U.P. Dacoity. A.A.), Jhansi.
			3.	Sonica Choudhary , Additional District & Sessions Judge (POCSO), Agra.
			4.	Shailendra Sachan , Spl. Judge (U.P. Dacoity. A.A.), Farrukhabad.
			5.	Mohd. Neyaz Ahmad Ansari , Additional District & Sessions Judge (POCSO), Jhansi.
			<u>Civil Judge (Senior Division)</u>	

			1.	Pragati Singh-I , Addl. Civil Judge (S.D.)/A.C.J.M., Agra.
			2.	Abhishek Kumar Vyas , Civil Judge (S.D.), Amroha.
			3.	Shweta Srivastava-II , Addl. Civil Judge (S.D.)/A.C.J.M., Bareilly.
			4.	Anita-II , A.C.J.M., Hardoi.
			5.	Sucheta Chaurasia , A.C.J.M. (Railway), Banda.
			<u>Additional District & Sessions Judges</u>	
			1.	Abhay Krishna Tiwari , Additional District & Sessions Judge, Varanasi.
			2.	Man Mohan Singh , Additional District Sessions Judge (POCSO), Hardoi.
			3.	Honey Goel , Spl. Judge (SC/ST Prevention of Atrocity Act), Hapur.
			4.	Nitish Kumar Rai , Additional District & Sessions Judge, Barabanki.
			5.	Rajiv Maheshwaram , Additional District & Sessions Judge (POCSO), Barabanki.
			<u>Civil Judge (Senior Division)</u>	
			1.	Pradeep Kumar Kushwaha , Addl. Civil Judge (S.D.)/A.C.J.M., Lakhimpur Kheri.
			2.	Ambrish Kumar Srivastava , A.C.J.M., Rampur.
			3.	Ila Chaudhary , Addl. Civil Judge (S.D.), Chitrakoot.
			4.	Deepak Nath Saraswati , Addl. Civil Judge (S.D.), Hathras.
			5.	Amod Kanth , A.C.J.M., Rai Bareilly.
4.	33 rd Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers.	24.10.2024 to 26.10.2024		